

## 10. All other stations.

Condition for Provision of Public Call Offices	Condition for Provision of Combined Offices
On the basis of financial viability or in the case of loss on rent and guarantee basis.	On the basis of financial viability or in the case of loss on rent and guarantee basis.

**Note :** (1) (a) For considering the population figures, the population of the town or village alone should be taken into account and not that of a group of towns or villages except in the case of tribal areas where a group of villages within a radius of 10 Kms. from a central village, can be considered. No two Public Telephones can be opened under this relaxed condition within a distance of 10 Kms. from each other.

(b) When identifying important central villages for provision of Public Telephones, preference will be given in the following order :

(i) Tribal Development Block Headquarters.

(ii) Places where LAMPS (Large Sized Multipurpose Cooperative Societies) are established; and

(iii) Centres identified by the local Tribal Development Departments for development of rural industries and/or irrigation projects for intensive agricultural development.

(2) No Telegraph Office should be opened on loss if another telegraph Office is already working within 8 Kms of the proposed office.

**Party-wise position of votes polled in Lok-Sabha State Assemblies Elections**

1784. SHRI AMAR ROYPRADHAN : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the polling percentage in the recent Lok Sabha and the State Assemblies in the country; and

(b) the number of votes polled by each political party in these elections, State-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H.R. BHARDWAJ) : (a) and (b) . The required information is not readily available with the Election Commission. It will be laid on the Table of the House soon after it is made available by the Commission.

**Regulators used in Cooking Gas Cylinders**

1785. SHRI AMAR ROYPRADHAN : Will the Minister of PETROLEUM be pleased to state :

(a) the types of regulators used in the cooking gas cylinders in the country ;

(b) the names of the manufacturers of these regulators; and

(c) which of these regulators has been found to be more useful and safe ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) There are two types of pressure regulators currently used in domestic cooking gas connections in the country—

(i) Regulators having screwed connectors on the inlet.

(ii) Regulators having click-on connectors on the inlet.

(b) The names of the manufacturers of these regulators are as follows :

(i) M/s. Vanaz Engineers Private Limited, Pune.

(ii) M/s. Kosan Metal Products Private Limited, Surat/Bombay.

(iii) M/s. L.P. Gas Equipment Company, Bharuch.

(iv) M/s. Kabsons Gas Equipment Private Limited, Hyderabad.

(v) M/s. Indo-Burma Petroleum Company Limited, Bombay.